

Statement**Imported Stock accumulated with STC and value thereof as on 6-2-75**

Name of the item	Qty. M/T	Value Rs. Lakhs
I. DEPARTMENTAL		
1. Ampicillin Anhydrous	1.765	26.28
2. Ampicillin Sodium Stearile	0.442	6.98
3. Ampicillin Trihydrate	1.481	18.84
4. Beta Picoline	125.643	44.18
5. Calcium Pantothenate	4.915	5.40
6. Chloramphenicol Palmitate	14.003	61.70
7. Chloramphenicol Powder	6.200	25.90
8. Chloramphenicol Succinate	8.515	27.75
9. Chloroquin Diphosphate	13.657	18.19
10. Chloroquin Sulphate	0.798	0.11
11. Citric Acid	27.875	3.68
12. Erythromycin Ethyl Succinate	0.195	2.43
13. Erythromycin Stearate	—	—
14. Furesamide	—	—
15. Indomethacin	0.600	4.08
16. Nitrofurantoin	2.970	5.31
17. D. Panthenol	1.054	0.27
18. Methyl Dopa	0.100	0.26
19. Phthalyl Sulphathiazole	39.230	23.50
20. Sulphamethoxypyridazine	4.750	8.29
21. Sodium Pantothenate	0.213	0.46
22. Tartaric Acid	28.950	9.00
23. Vitamin B2 5 Phosphate	0.120	1.80
24. Vitamin B6	6.360	25.95
25. Vitamin C Plain	61.775	38.57
26. Prenylamine lactate	0.125	1.07
II. DISTRIBUTORS		
1. Citric Acid	310.217	32.32
2. Iodine Crude	89.383	37.68
3. Tartaric Acid	03.120	21.59
TOTAL		451.59

Appointment of Judges in High Courts from Bar Associations***134. SHRI N. S. TALIB:****SHRI SYED NIZAM-UD-DIN :****SHRIMATI MARGARET ALVA:**

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state :

(a) the names of the High Court Judges who have been appointed from various Bar Associations during the last three years; and

(b) the number out of these who are serving in their own States ?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE) : (a) A statement giving information in respect of appointments made from the Bar from 1-1-1972 is placed on the Table of the House.

(b) All are serving in the States where they were practising immediately before elevation to the bench.

Statement

Name of the Judge		High Court to which appointed	Date of appointment
1	2	3	4
1.	Shri Justice M. P. Mehrotra . . .	Allahabad High Court	6-8-73
2.	„ D. N. Jha . . .	-do-	6-8-73
3.	„ Amitav Banerji . . .	-do-	6-8-73
4.	„ B. N. Katju . . .	-do-	6-8-73
5.	„ K. C. Agrawal . . .	-do-	6-8-73
6.	„ G. V. Sastri . . .	Andhra Pradesh High Court	10-5-72
7.	„ P. C. Reddy . . .	-do-	10-5-72
8.	„ V. M. Rao . . .	-do-	10-5-72
9.	„ A. Raghuvir . . .	-do-	17-10-74
10.	„ P. Shiv Shankar . . .	-do-	17-10-74
11.	„ B. A. Masodkar . . .	Bombay High Court	13-7-72
12.	„ C. S. Dharmadhikari . . .	-do-	13-7-72
13.	„ P. M. Mukhi . . .	-do-	9-9-72
14.	„ P. S. Shah . . .	-do-	9-9-72
15.	„ J. M. Gandhi . . .	-do-	28-3-73
16.	„ R. L. Aggarwal . . .	-do-	28-3-73
17.	„ C. L. Dudhia . . .	-do-	28-3-73
18.	„ P. B. Sawant . . .	-do-	29-3-73
19.	„ R. P. Bhatt . . .	-do-	17-1-74
20.	„ U. R. Lalit . . .	-do-	17-1-74
21.	„ A. K. Sarkar . . .	Calcutta High Court	14-8-72
22.	„ D. K. Sen . . .	-do-	5-3-73
23.	„ Debiprosad Pal . . .	-do-	5-3-73
24.	„ R. N. Pyne . . .	-do-	6-3-73
25.	„ B. C. Ray . . .	-do-	10-6-74
26.	„ M. N. Roy . . .	-do-	10-6-74
27.	„ B. C. Basak . . .	-do-	10-6-74
28.	„ T. P. S. Chawla . . .	Delhi High Court	6-1-72
29.	„ A. B. Rohtagi . . .	-do-	7-3-72
30.	„ H. L. Anand . . .	-do-	1-9-72
31.	„ Yogeshwar Dayal . . .	-do-	28-2-74
32.	„ S. S. Chadha . . .	-do-	18-12- 4
33.	„ Behrul Islam . . .	Gauhati High Court	20-1-72 (A N.)
34.	„ Dambarudhar Pathak . . .	-do-	8-8-73

1	2	3	4
35	Shri Justice A. N. Surti	Gujarat High Court	20-4-72
36.	„ N. H. Bhatt	-do-	
37.	„ D. vi Dass Thakur	Jammu & Kashmir H. C.	23-3-73
38.	„ Bakshi Ishwar Singh Chibbar	-do-	6-3-72
39.	„ G. V. Iyer	Kerala High Court	3-4-72
40.	„ V. Khalid	-do-	3-4-72
41.	„ K. Bhaskaran	-do-	3-4-72
42.	„ G. A. Vadakkal	-do-	23-3-72
43.	„ T. C. Menon	-do-	7-3-74
44.	„ K. K. Narendran	-do-	30-5-74
45.	„ R. K. Tankha	Madhya Pradesh High Court	12-9-72
46.	„ J. S. Verma	-do-	12-9-72
47.	„ G. G. Sohani	-do-	2-6-73
48.	„ U. N. Bhachawat	-do-	5-2-74
49.	„ C. P. Sen	-do-	5-2-74
50.	„ S. S. Sharma	-do-	24-6-74
51.	„ V. Sethuraman	Madras High Court	27-2-74
52.	„ S. R. Pandian	-do-	27-2-74
53.	„ S. Mohan	-do-	27-2-74
54.	„ B. K. Ray	Orissa High Court	3-1-72
55.	„ N. K. Das	-do-	27-1-75
56.	„ B. P. Jha	Patna High Court	12-4-73
57.	„ H. L. Agarwal	-do-	12-4-73
58.	„ L. M. Sharma	-do-	12-4-73
59.	„ S. K. Jha	-do-	12-4-73
60.	„ N. P. Singh	-do-	12-4-73
61.	„ S. K. Choudhuri	-do-	28-5-74
62.	„ Udhay Sinha	-do-	28-5-74
63.	„ Syed Ali Ahmed	-do-	28-5-74
64.	„ B. P. Sinha	-do-	
65.	„ M. R. Sharma	Punjab & Haryana H. C.	24-2-72
66.	„ R. N. Mittal	-do-	24-2-72
67.	„ A. S. Bains	-do-	8-10-74
68.	„ D. P. Gupta	Rajasthan High Court	24-9-73
69.	„ M. L. Shrimal	-do-	7-10-74

The above list does not include the name of Shri V. Balasubrahmanyam who has been recently appointed as an additional Judge of the Madras High Court, but who has not entered upon his office till 19-2-1975.